

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:430
ANSWERED ON:01.12.2015
Infiltration along Border
Chandel Kunwar Pushpendra Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of cases of infiltration along the border has declined after the border agreement with Bangladesh;
- (b) if so, the details thereof;
- (c) the progress regarding grant of Indian citizenship after the agreement in these areas; and
- (d) the details of pending cases of Indian citizenship and Identity Card and the time by which these cases are likely to be settled?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIRAN RIJJU)

(a) & (b): The Land Boundary Agreement(LBA) has been signed between India and Bangladesh to resolve the outstanding land boundary issues. The agreement is at implementation stage and it is premature to assess the effect of LBA on infiltration from Bangladesh.

(c): Indian Citizenship has been granted to 14,864 persons of erstwhile Bangladeshi enclaves who have shown their intention to become Indian Citizens.

(d): There is no case pending for grant of Indian citizenship to those who opted for Indian citizenship during the Joint Survey conducted in July, 2015. Further, the process of inclusion of all 14,864 dwellers of erstwhile 51 Bangladeshi enclaves in the National population Register (NPR) has been completed on 31.10.2015. consequently the process of issuance of Aadhar Cards, Ration Cards etc. for enclave dwellers has been initiated.
